

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.447/45QA/2019

CORAM:

SHRI V. P. SINGH  
MEMBER (J)  
SHRI RAJESH SHARMA  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 22.10.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd  
V/s  
IL & FS Financial Services Ltd.

Section 45QA of the Companies Act 2013.

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**ORDER**

150. **C.P.447/45QA/2019**

List on 26.11.2019.

**RAJESH SHARMA**  
Member (Technical)

**V. P. SINGH**  
Member (Judicial)